

der section 5 of the Act.

The responsibility for enforcement of the legislative provisions relating to child labour lies mainly with the state Governments/Union Territory Administrations. dur-

ing the last 3 years, the number of cases in which prosecutions have been launched and convictions have been secured from the courts for violations under the child Labour (Prohibition and Regulation) Act and the Factories Act have been as follows:

<i>Year</i>	<i>No. of Prosecutions</i>	<i>No. of convictions</i>
1989-90	2291	1468
1990-91	1566	456
1991-92	1291	774

Pension Schemes for Newspapers and News Agencies Employees

517. SHRI LAL K. ADVANI:
SHRI CHANDULAL CHAN-
DRAKAR:

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have worked out any pension scheme to provide post-retirement benefits to newspapers and news agencies employees;

(b) if so, whether the details thereof;

(c) whether the Government have received any memorandum from newspapers and news agencies employees in this regard; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) to (d). The

Central Board of Trustees, Employees' Provident fund have recommended introduction of a suitable pension scheme for the PF subscribers including Newspaper and News Agencies Employees. The recommendations of the Board are under consideration of the Government. The proposed pension scheme provides for payment of monthly pension in the case of superannuation, retirement, death, permanent total disablement etc.

Delhi State News Papers Employees Federation, Indian Federation of working Journalists etc. have demanded for pension as a third benefit. Government are not in a position to accept their demand.

Prices of Tyres

*518. SHRI HARISH NARAYAN
PRABHU ZANTYE:
SHRI SIMON MARANDI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Bureau of Industrial cost and prices has charged the leading true